

LIR No. 1414/2016

Bablu vs M/s Vidhya Enterprises

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : Shri M N Singh, AR for the workman.

None for the management.

The matter is fixed for WE.

AT request, matter stands adjourned for WE on

01.10.2020.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 2952/2016

Malika vs Sir Ganga Ram Hospital & Ors.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **03.10.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 3058/2016

Subhash Kumar vs Sir Ganga Ram Hospital & Ors.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **03.10.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 3059/2016

Rekha vs Sir Ganga Ram Hospital & Ors.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **03.10.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LCA No. 30/2016

Rishi Kunwar Gautam vs Sultan Chand Sons Pvt.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **07.10.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 880/2016

Kakuli Devnath vs Sir Ganga Ram Hospital & Ors.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **03.10.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LC No. 1926/2016

Ashok Kumar vs M/s Bindra Textiles & ors.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **06.10.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 2762/2016

Rishi Kumar Gautam vs M/s Sultan Chand Sons

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **07.10.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 446/2016

Joginder vs Deewan Bajaj

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **07.10.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 2504/2016

Ramesh Chander vs Tech Books International Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **09.10.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LC No. 2181/2016

Prem Kumar vs M/s H K Jewellers

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **13.10.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 5243/2016

Pradeep Sharma vs Shudh Garhwal Paneer

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **15.10.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 7641/2016

Anand Pandey vs M/s Metal forging Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.

Shri Lalit Mohan Chaudhary, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

23.10.2020.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 8433/2016

Shyam Sunder Pd. Vs M/s J M Baxi & Com.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : Shri Rahul, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

03.12.2020.

VEENA RANI

POLC/RADC

01.09.2020

LC No. 3846/2016

Arun Kumar Pathak vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.

Shri Ashok Kumar Mishra, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

23.10.2020.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 615/2017

Vinod Kumar vs Cabana Hotel

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.

Ms Varsha Narang, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

17.11.2020.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 616/2017

Arvind vs Cabana Hotel

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.

Ms Varsha Narang, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

17.11.2020.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 617/2017

Sonu vs Cabana Hotel

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.

Ms Varsha Narang, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

17.11.2020.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 704/2017

Ajay Kumar vs Global Health Line Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : Shri Rahul, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

03.12.2020.

VEENA RANI

POLC/RADC

01.09.2020

LC No. 1510/2016

Santosh vs M/s J MG Company

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : Shri Rahul, AR for the workman.

Shri Anurag Lakhotia, AR for the management.

The matter is fixed for ME.

It is submitted by AR for the management that one of the partners, to whom he has authorised had expired and submitted that he wishes to move appropriate application for withdrawal of his authority letter.

At request, matter stands adjourned for ME on **01.10.2020.**

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 901/2016

Naurang Singh vs M/s R C Engineering

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.

Shri T S Rajpoot, AR for the management.

The matter is fixed for ME.

MW Shri U K Chaudhary, HR Manager present in person. He is discharged unexamined as per order of Hon'ble High Court of Delhi.

At request, matter stands adjourned for ME on

03.10.2020.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 908/2016

Lalit Kumar vs R C Engineering

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.

Shri T S Rajpoot, AR for the management.

The matter is fixed for ME.

MW Shri U K Chaudhary, HR Manager present in person. He is discharged unexamined as per order of Hon'ble High Court of Delhi.

At request, matter stands adjourned for ME on

03.10.2020.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 1663/2016

Virnder Singh vs Om Security Climing Services

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **19.10.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 6376/2016

Ashok Kumar Gupta vs M/s Pariwar Seva Sanstha NGO

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.

Shri Shambhu Chaturvedi, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

12.11.2020.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 7639/2016

Guptar Yadav vs Metal Forging Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.

Shri Lalit Mohan Chaudhary, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

23.10.2020.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 8961/2016

Santosh Kumar vs M/s Mahata Tower Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.

Ms Varsha Narang, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

17.11.2020.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 485/2017

Arun Kumar vs M/s Chunmun Store Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **09.12.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LID No. 385/2016

D N Singh vs Hotel Oberoi

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for arguments on preliminary issue.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for arguments on preliminary issue on **28.09.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 9420/2016

Yashpal vs M/s Harvel Agua India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for arguments on application moved by workman for production of documents.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for arguments on application on **12.10.2020**.

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 870/2018

Poonam Mishra vs M/s The HT Media Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : Shri Anish Chawla and Shri Neeraj Kumar, Ars for the workman.

Ms Raavi Birbal, AR for the management.

The matter is fixed for arguments on application.

It is submitted by AR for the management that preliminary issue may be decided alongwith other issues. It is further submitted by AR for the management that in similar cases, there is a stay by Hon'ble High Court of Delhi.

AT joint request of both the parties, matter stands adjourned for WE. Workman is directed to file list of witnesses and evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Be put up for WE on **18.11.2020.**

VEENA RANI

POLC/RADC

01.09.2020

LIR No. 2114/2016

Lalit Singh vs The Surya Hotel

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

01.09.2020.

Present : None for the workman.

Shri Anil Hajelay, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

12.11.2020.

VEENA RANI

POLC/RADC

01.09.2020